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High Court For The State Of Telangana:: At Hyderabad

Case No: Writ Petition No. 7663 Of 2024

Srinadh Reddy Mamilla

APPELLANT

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Union Of India RESPONDENT

Date of Decision: March 26, 2024

Acts Referred:

• Constitution Of India, 1950 - Article 14, 21, 300A

• Indian Penal Code, 1860 - Section 294, 323, 326, 420, 427, 506

• Passports Act, 1967 - Section 5(2)(c), 6(2), 6(2)(e), 6(2)(f), 10(d)

• Prevention of Corruption Act, 1988 - Section 13(1), 13(2)

Hon'ble Judges: Surepalli Nanda, J

Bench: Single Bench **Final Decision:** Allowed

Judgement